

3. **Thiacetazone**

- (i) Unichem
- (ii) Bio-Evaus
- (iii) Kemwell

4. **Ethambutol**

- (i) Themis Chemicals
- (ii) Sarabhai Chemicals
- (iii) Cadila Labs.
- (iv) Lyphin Chemicals
- (v) Lupin Labs.

5. **Pyrazinamide**

- (i) Uni-Sankyo
- (ii) Standard Organics

**Supply of coal from Various Stock Yards**

2570. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether direct permits for coal are issued against rail short fall to the various consumers ;

(b) if so, how far this is in variance with his statement that the coal would be supplied from the various stock yards in the country ;

(c) whether Government will go ahead with the concept of Stock Yard ; and

(d) if so, the number of stock yards which have been finalised and if pending, when Government intend to finalise the same ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) Permits against shortfall on rail movement are issued for road movement from stockyards or from identified collieries.

(b) to (d) Coal India Limited have enlarged their activities on stockyards and more and more coal is being transported to the stockyards from where rail shortfalls are also being met. So far 83 stockyards (inclusive of 21 national stockyards) have been opened in the major consuming centres in different parts of the country. It is expected that 21 more stockyards would be opened by CIL in 1984.

**Trucks and dumpers engaged by BCCL**

2571. SHRI A.K. ROY : Will the Minister of ENERGY be pleased to state :

(a) the details of trucks, dumpers with names of the owners and the number engaged by the Bharat Cooking Coal Ltd. to transport sand to the collieries or coal to the sidings as on 1-1-1983 ;

(b) whether many of the numbers of the vehicles are fictitious ;

(c) whether any irregularities committed by the contractors by submitting false and inflated bill have been detected in the Area VI of the Bharat Coking Coal Ltd. in the last six months ; and

(d) if so, facts in detail and the steps taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) to (d) Information is being collected and will be laid on the Table of the House.

**Production of telephone equipment in the Country**

2572. SHRI NAVIN RAVANI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the present production of telephone equipment in the country is not meeting the demand ;

(b) if so, whether Government are considering to establish more units to manufacture telephone equipment in the country ;

(c) if so, the sites selected and the number of items likely to be produced in these units ; and

(d) other measures being taken to meet the demand of telephone equipment of the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) Yes, Sir.

(b) Yes, Sir.